

Action Taken Report

In the matter before the Hon'ble NGT Order O. A. No. 437 of 2021 i.e. Sushant Tripathi V/S State of Gujarat.

1) Major points in matter:

M/S Rina Dyeing & Printing Works, Block No. 7/426, Vasta Devdi Road, Opp. Natraj Cinema, Surat, Dist: Surat, Gujarat is situated near the residential societies and schools and emits lot of smoke which is affecting the health of nearby residents. The mill is using wooden coal, waste fabrics for boiler, release drain water in open space.

2) Direction:

"The Gujarat State PCB and District Magistrate – Surat to look in to the Grivance of the applicatnt and take remedial action accordance with law."

3) Latest status of the Industry:

Joint visited was undertaken by Regional Office, Gujarat Pollution Control Board along with District Collector & District Magistrate, Surat, Shri Aayush Oak, IAS to verification on dated 25-02-2022. Salient features of field inspection report dated 25-02-2022 ae as follows:

- a. Unit is engaged in production of Dyeing & Printing of Art Silk Cloth – 50,000 Meter/day.
- b. Unit has Consolited Consent and Authorization (CC&A) No. AWH-103845 is valid up to 30-6-2024.
- c. During visit production plant of Dyeing & Printing of Art Silk Cloth is observed in operation.
- d. Generated industrial waste water from process is treated into provided primary and secondary Effluent Treatment Plan (ETP) and discharge in to Surat Municipal Corporation underground drain. Unit is also reusing part of treated waste water in water scrubber provided with boiler.
- e. One treated waste water sample is collected from final outlet of ETP, which is being discharge in to underground drainage of Surat Municipal corporation.
- f. Surat Municipal Corporation has grant permission for discharge of treated effluent in to Underground drainage and also Gujarat Pollution Control Board has issued CCA for discharge of effluent in to SMC draim after treatment.
- g. Analysis report dated 25-02-2022 of air sample collected from final outlet of ETP, shows concentration of :

Sr. No.		Inlet of ETP	Aeration tank	Final outlet of ETP	GPCB Norms
1	pH	8.48	8.47	8.45	6.5 to 8.5
2	Colour	20	20	30	100 units
3	TSS	256	1556	62	300
4	TDS	1732	1788	2084	2100
5	COD	1706	512	97	100
6	BOD	450	144	25	30

7	Phenols	0.82	0.50	0.28	1
8	Chlorides	570	600	630	600
9	Sulphate	191	211	224	2
10	Oil & Grease	12	6.0	2.8	10

Note: Except pH and colour, all the values are expressed in mg/l. Colour is expressed in Hazen unit.

- h. Unit has provided one coal base steam Boiler (capacity 4 TPH) and one coal base Thermic Fluid Heater (TFH) (capacity 1500 U) having common stack. Unit has provided multi cyclone separator (MCS) followed by water scrubber attached with Boiler and multi cyclone separator followed by bag filter with Thermic fluid heater as Air Pollution control measures (APCM).
- i. During visit Boiler, TFH and provided all APCM are found in operation.
- j. Use of imported coal as fuel is going on and auto fuel feeding system is found in operation.
- k. No any other types of fuel like wooden coal, waste fabrics is being used.
- l. Analysis report dated 21-10-2019 of air sample collected from common stack attached to Boiler and TFH through APCM shows concentration of :
 - 1. PM = 39.09 mg/Nm³ (Limit=150 mg/Nm³,)
 - 2. SO₂ = 10.72 ppm (Limit=100ppm),
 - 3. NO_x = 7.38 ppm (limit=50 ppm)

Encl:-

- 1) Consolited Consent and Authorization (CC&A)
- 2) Inspection report dated 25-02-2022
- 3) Analysis report of sample collected unidr Air Avc and under Water Act dated 25-02-2022.



GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN

Sector-10-A, Gandhinagar 382 010

Phone : (079) 23222425

(079) 23232152

Fax : (079) 23232156

Website : www.gpcb.gov.in

By R.P.A.D

In exercise of the power conferred under section-25 of the Water (Prevention and Control of Pollution) Act-1974, under section-21 of the Air (Prevention and Control of Pollution)-1981 and Authorization under rule 6(2) of the Hazardous And Other Waste (Management and Transboundary) Rules, 2016 framed under the Environmental (Protection) Act-1986. This Board is empowered to Grant CC&A.

And whereas Board has received consolidated consent application letter no. 161193 dated 01-08-2019 for the Consolidated Consent and Authorization (CC & A) of this Board under the provisions / rules of the aforesaid Acts. Consents & Authorization are hereby granted as under:

CONSENTS AND AUTHORISATION:

(Under the provisions /rules of the aforesaid environmental acts)

To,
M/s. Rina Dyeing & Printing Works,
Plot No: 7/426, V.D.Road,
Opp. Natraj Cinema,
Sarat-395003,
Tal: Chorasi, Dist: Surat.

1. Consent Order No. AWH-103845 Date of issue: 30-08-2019.
2. The consents shall be valid upto 30-06-2024 for the use of outlet for the discharge of treated effluent and emission due to operation of industrial plant for manufacturing of the following items/ products:

Sr. No.	Product	Quantity
1	Dyeing & Printing of Art Silk Cloth	50,000 Meters/Day

Subject to specific condition:

1. Industry shall manage Solid Wastes generated from industrial activities as per Solid Waste Management Rules-2016 (solid waste as defined in Rule-3(46)).
2. As per Provisions of Rule 18 of Solid Waste Management Rules-2016 you are directed to make an arrangement in Utilities to replace at least five percent (5%) of your solid fuel requirement by 'refused derived fuel'.
3. Unit shall strictly comply with condition of granted NOC from CGWA.
4. Industry shall provide dedicated storage facility for fly ash.
5. Industry shall comply with fly ash notification 1999 as amended from time to time.

3. CONDITIONS UNDER THE WATER ACT:

- 3.1. Source of Water:- Borewell & SMC.
- 3.2. The quantity of the fresh water consumption for industrial purpose shall not exceed 720 KL Day.

Page 1 of 6

M/s. Rina Dyeing & Printing Works,(ID-21179)

- 3.3. The quantity of the fresh water consumption for domestic purpose shall not exceed 10 KL/Day.
 3.4. The quantity of the industrial effluent to be generated from the manufacturing process and other ancillary industrial operations shall not exceed 620 KL/Day.
 3.5. The quantity of domestic waste water shall not exceed 10 KL/Day.
 3.6. The applicant shall operate effluent treatment system efficiently so that treated effluent from the industrial unit shall conform to the norms mentioned below.

PARAMETERS	GPCB NORMS
PH	6.5 TO 8.5
Temperature	40° C
Colour (pt.co.scale) in units	100 units
Suspended Solids	300 mg/l
Oil and Grease	10 mg/l
Chlorides	600 mg/l
Sulphate	1000 mg/l
Phenolic Compounds	1 mg/l
Sulphides	2 mg/l
Ammonical Nitrogen	50 mg/l
Total Chromium	2 mg/l
Hexavalent Chromium	0.1 mg/l
BOD (5 days at 20°C)	30 mg/l
COD	100 mg/l
Total Dissolved Solids	2100 mg/l

- 3.7. The final treated effluent shall conform to the above standard shall be discharged into the Surat Municipal Corporation.
 3.8. Industry shall provide fixed pipeline with flow meter for the reuse of treated effluent for disposal to SMC drainage and maintain its records.
 3.9. Domestic effluent shall be disposed off through septic tank/soak pit system.

4. CONDITIONS UNDER THE AIR ACT:

- 4.1. The following shall be used as a fuel in Steam Boiler.

Sr. No.	Fuel	Quantity
1	Coal	5 MT/Day

- 4.2. The applicant shall install & operate comprehensive adequate air pollution control system in order to achieve prescribed norms.
 4.3. The flue gas emission through stack attached to Steam Boiler shall conform to the following standards:

Stack No.	Stack attached to	Stack height in Meter	Air Pollution Control System	Parameters	Permissible Limit
1	Steam Boiler (3 TPH)	37	bag filter	Particulate Matter SO ₂ NO _x	150 mg/Nm ³ 100 ppm 50 ppm



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- 4.4. There shall be no process emission from the manufacturing process as well as any other ancillary process.
- 4.5. Industry shall take adequate measure to control dusting due to storage, transportation & handling of Coal/Lignite & fly ash.
- 4.6. Industry shall comply with Coal handling guideline of the Board.
- 4.7. Industry shall comply with fly ash notification 1999 as amended from time to time.
- 4.8. The concentration of the following parameters in the ambient air within the premises of the industry and a distance of 10 meters from the source) other than the stack/vent) shall not exceed the following levels.

PARAMETERS	PERMISSIBLE LIMIT
PM 10	100 Microgram/M3
PM 2.5	60 Microgram/M3
SO ₂	80 Microgram/M3
NO _x	80 Microgram/M3

- 4.9. The applicant shall provide portholes, ladder, platform etc at chimney(s) for monitoring the air emissions and the same shall be open for inspection to/and for use of Board's staff. The chimney(s) vents attached to various sources of emission shall be designed by numbers such as S-1, S-2, etc. and these shall be painted/displayed to facilitate identification.
- 4.10. The industry shall take adequate measures for control of noise levels from its own sources within the premises so as to maintain ambient air quality standards in respect of noise to less than 75 dB(A) during day time and 70 dB (A) during night time. Daytime is reckoned in between 6 a.m. and 10 p.m. and nighttime is reckoned between 10 p.m. and 6 a.m.

5. AUTHORIZATION as per HAZARDOUS AND OTHER WASTE (MANAGEMENT AND TRANSBOUNDARY) RULES, 2016 Form-2 [See rule 6 (2)]

Form for grant of authorization for occupier or operator handling Hazardous waste

5.1 Authorization order No:- **AWH-103845** date of Issue: **30-08-2019**.

5.2 **M/s. Rina Dyeing & Printing Works**, is hereby granted an authorization to operate facility for following hazardous wastes on the premises situated at **Plot No: 7/426, V.D.Road, opp. Natraj Cinema, Surat-395003, Tal: Chorasi, Dist: Surat**.

Sr. No	Waste	Quantity MT/Year	Schedule-I/ Category	Facility
1	Chemical Sludge from waste water treatment	0.1	35.3	Collection, Storage, Transportation and disposal at GPCB authorized TSDF Site.
2	Used Oil	2	5.1	Collection, storage, transportation and disposal by selling to Registered re-refiners.
3	Empty barrels/containers/liners contaminated with hazardous chemicals/wastes	1.8	33.1	Collection, storage transportation and disposal to authorized decontaminator

- 5.3 The authorization shall be valid up to 30-06-2024.
- 5.4 The authorization is subject to the conditions stated below and such other conditions as may be specified in the rules from time to time under the Environment (Protection) Act-1986.
- 5.5 The authorization is granted to operate a facility for collection, storage within factory premises transportation and ultimate disposal of Hazardous wastes as per condition no.5.2 to the industry having valid CCA of this Board.

6. TERMS AND CONDITIONS OF AUTHORISATION

1. The applicant shall comply with the provisions of the Environment (Protection) Act-1986 and the rules made there under.
2. The authorization or its renewal shall be produced for inspection at the request of an officer authorized by the Gujarat Pollution Control Board.
3. The persons authorized shall not rent, lend, sell, and transfer or otherwise transport the hazardous wastes without obtaining prior permission of the Gujarat Pollution Control Board.
4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the authorization order by the persons authorized shall constitute a breach of this authorization.
5. The person authorized shall implement Emergency Response Procedure (ERP) for which this authorization is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time.
6. The person authorized shall comply with the provisions outlined in the Central Pollution Control Board guidelines on "Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Wastes and Penalty"
7. It is the duty of the authorized person to take prior permission of the Gujarat Pollution Control Board to close down the facility.
8. An application for the renewal of an authorization shall be made as laid down in rules 6(2) under Hazardous Waste and Other Waste Rules, 2016.
9. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation.
10. The record of consumption and fate of the imported hazardous and other wastes shall be maintained.
11. The hazardous and other wastes which gets generated during recycling or reuse or recovery or pre-processing or utilization of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorization.
12. The importer or exporter shall bear the cost of import or export and mitigation of damages if any.
13. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Change or Central Pollution Control Board from time to time.
14. The waste generator shall be totally responsible for (i.e. collection, storage, transportation and ultimate disposal) the wastes generated.
15. Records of waste generation, its management and annual return shall be submitted to Gujarat Pollution Control Board in Form-4 by 30th day of June of every year for the preceding period April to March.
16. In case of any accident, details of the same shall be submitted on Form-11 to Gujarat Pollution Control Board.
17. As per "Public Liability Insurance Act-91" company shall get Insurance Policy, if applicable.



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18. Empty drums and containers of toxic and hazard material shall be treated as per guideline published for "Management & Handling of discarded containers". Records of the same shall be maintained and forwarded to Gujarat Pollution Control Board regularly.
19. In case of transport of hazardous wastes to a facility for (i.e. treatment, storage and disposal) existing in a State other than the State where hazardous wastes are generated, the occupier shall obtain 'No Objection Certificate' from the State Pollution Control Board or Committee of the concerned State of Union Territory Administration where the facility exists.
20. Unit shall take all concrete measures to show tangible results in waste generation, reduction, avoidance, reuse and recycle. Actions taken in this regard shall be submitted within three months and also along with Form-4.
21. Industry shall have to display the relevant information with regards to hazardous waste as indicated in the Hon. Supreme Court's Order in W.P. No.657 of 1995 dated 14th October, 2003.
22. Industry shall have to display on-line data outside the main factory gate with regard to quantity and nature of hazardous chemicals being handled in the plant, including wastewater and air emissions and solid hazardous wastes generated within the factory premises.

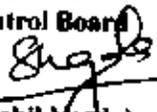
7. GENERAL CONDITIONS:-

- 7.1. Any change in personnel, equipment or working conditions as mentioned in the consents form/order should immediately be intimated to this Board.
- 7.2. Applicant shall also comply with the general conditions given in annexure I.
- 7.3. Whenever due to accident or other unforeseen act or ever, such emissions occur or is apprehended to occur in excess of standards laid down such information shall be forthwith reported to Board, concerned Police Station, Office of Directorate of Health Service, Department of Explosives, Inspectorate of Factories and local body.
- 7.4. In case of failure of pollution control equipments, the production process connected to it shall be stopped. Remedial actions/measures shall be implemented immediately to bring entire situation normal.
- 7.5. The Environmental Management Unit/Cell shall be setup to ensure implementation on and monitoring of environmental safeguards and other conditions stipulated by statutory authorities. The Environmental Management Cell/Unit shall directly report to the Chief Executive of the organization and shall work as a focal point for internalizing environmental issues. These cells/units also coordinate the exercise of environmental audit and preparation of environmental statements.
- 7.6. The Environmental audit shall be carried out yearly and the environmental statements pertaining to the previous year shall be submitting to this State Board latest by 30th September every year.
- 7.7. The Board reserves the right to review and/or revoke the consent and/or make variations in the conditions, which the Board deems, fit in accordance with Section 27 of the Act.
- 7.8. In case of change of ownership/management the name and address of the new owners/partners/directors/proprietor should immediately be intimated to the Board.
- 7.9. Industry shall have to display the relevant information with regard to hazardous waste as indicated in the Hon. Supreme order in w.p. no. 657 of 1995 dated 14th October 2003.

8. SPECIFIC CONDITIONS:-

- 8.1. The authorized actual user of hazardous and other wastes shall maintain records of hazardous and other wastes purchased in a passbook issued by the State Pollution Control Board along with the authorization.
- 8.2. Handling over of the hazardous and other wastes to the authorized actual user shall be only after making the entry in the passbook of the actual user.
- 8.3. In case of renewal of authorization, a self-certified compliance report in respect of effluent, emission standards and the conditions specified in the authorization for hazardous and other wastes shall be submitted to SPCB.
- 8.4. The occupier of the facility shall comply Standard operating procedure/guidelines published by MOEF&CC or CPCB or GPCB from time to time.
- 8.5. Unit shall comply provisions of E-Waste Management Rules-2016.
- 8.6. The disposal of Hazardous Waste shall be carried out as per the waste Management hierarchy.
- 8.7. The occupiers of facilities shall not store the hazardous and other wastes for a period not exceeding ninety days. Prior permission of the Board shall be obtained for extension of the storage period.
- 8.8. The occupier shall maintain the records of generation, sale, storage, transport, recycling, co processing and disposal of hazardous waste and make available during the inspection.
- 8.9. The transportation of the hazardous waste shall be carried out in GPS mounted dedicated vehicles.

For and on behalf of
Gujarat Pollution Control Board


(Sushil Vekta)

Senior Environmental Engineer

NO: GPCB/CCA-SRT-622(3)/ID-21179/

Date:-

Issued to:
M/s. Rina Dyeing & Printing Works,
Plot No: 7/426, V.D.Road,
opp. Natraj Cinema,
Surat-395003,
Tal: Chorasi, Dist: Surat.

M/s. Rina Dyeing & Printing Works.(ID-21179)

Gujarat Pollution Control Board

Regional Office-SURAT, 338, Belgium Square,
Silver plaza complex, Ring Road, Surat- 395003

Name and Address of the unit with GPCB ID :	M/S Rina Dyeing & Printing Works (ID-21179) Block No. 7/426, Vasta Devdi Road, Opp. Natraj Cinema, Surat, Dist: Surat.
Date and tile of inspection :	25-02-2022 at 11:00 AM
Name and degeneration of officer :	1) Shri Aayush Oak, IAS (Collector & District Magistrate, Surat) 2) Dr. J. D. Oza (Regional officer, Surat) 3) D. M. rathod (D E E, RO Surat) 4) C. C. Hadia (S S A, RO Surat)
Name of person contacted :	Shri Chetanbhai Bachkaniwala (Partner).
Reference :	Hon'ble NGT Original Application No. 437/2021 and Principal Bench, New Delhi order dated 27-01-2022.

Joint visited was undertaken by Regional Office, Gujarat Pollution Control Board along with District Collector & District Magistrate, Surat, Shri Aayush Oak, IAS to verification on dated 25-02-2022. Salient features of field inspection report dated 25-02-2022 ae as follows:

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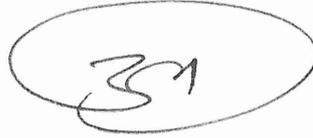
Water Part : Generated industrial waste water from process is treated into provided primary and secondary Effluent Treatment Plan (ETP) and discharge in to Surat Municipal Corporation underground drain. Unit is also reusing part of treated waste water in water scrubber provided with boiler. One treated waste water sample is collected from final outlet of ETP, which is being discharge in to underground drainage of Surat Municipal corporation. Surat Municipal Corporation has grant permission for discharge of treated effluent in to Underground drainage and also Gujarat Pollution Control Board has issued CCA for discharge of effluent in to SMC drain after treatment.

Air Part : Unit has provided one coal base steam Boiler (capacity 4 TPH) and one coal base Thermic Fluid Hetear (TFH) (capacity 1500 U) having common stack. Unit has provided multi cyclone separator (MCS) followed by water scrubber attached with Boiler and multi cyclone separator followed by bag filter with Thermic fluid heater as Air

Pollution control measures (APCM). During visit Boiler, TFH and provided all APCM are found in operation. Use of imported coal as fuel is going on and auto fuel feeding system is found in operation. No any other types of fuel like wooden coal, waste fabrics is being used. One flue gas stack sample is collected from common stack attached to boiler and TFH.



Dr. J. D. Oza
Regional officer GPCB, Surat



Aayush Oak, IAS
Collector & District Magistrate, Surat

જયદીપસિંહ જોડાણ
બી.ઈ. (સીવીલ) એલએલ.બી.
કાર્યપાલક ઈજનેર



ટેલીફોન નં. ૨૫૩૫૧૦૦
ફેક્સ નં. ૦૨૬૧-૨૫૩૦૫૬૪
ગોતાલાવાડી ટેનામેન્ટ,
સુરત મહાનગરપાલિકા, સુરત.

પ્રમાણપત્ર

આથી પ્રમાણપત્ર આપવામાં આવે છે કે, સુરત મહાનગરપાલિકાના નોર્થઝોન (કંતારગામ) ના લાલ દરવાજા, વસ્તાદેવડી રોડ, નટરાજ સીનેમાની સામે ૭/૪૨૬ માં આવેલ મેસર્સ રીના ડાઈંગ એન્ડ પ્રિન્ટીંગ વર્ક્સના નામે ઓળખાતી મિલ્કતનું ડ્રેનેજનું જોડાણ સુરત મહાનગરપાલિકાના ડ્રેનેજ નેટવર્કમાં કરવા માટે અત્રેથી તા. ૧૪/૬/૨૦૧૦ ના રોજ મંજૂરી આપવામાં આવેલ છે. જે મુજબ સદર મિલ્કતનું ઓલોગિક પાણી સુરત મહાનગરપાલિકાની ડ્રેનેજ દ્વારા આ વિસ્તારમાં આવેલ સીંગણપોર સુઓઝ ટ્રીટમેન્ટ પ્લાન્ટમાં શુદ્ધિકરણ થાય છે.

નોર્થ ઝોન/આઉટ/નં. ૧૭૧૭
તા. ૧૪ - ૦૬ - ૨૦૧૦

કાર્યપાલક ઈજનેર
નોર્થઝોન (કંતારગામ)
સુરત મહાનગરપાલિકા.



ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE

Analysis report

Gujarat Pollution Control Board, Surat
338, Belgium Square
Typical 1st Floor, Opp. Linear Bus Stand
Ring Road, SURAT
Tele: (0261) 2442696

Sample ID:324769 - Analysis Completion:03/03/2022

Yarn / Textile processing involving any effluent/emission generating processes including bleaching, dyeing, printing and colouring / LAB
Inward : 43710

TEST REPORT

Test Report No. : 43710

Date: 05/03/2022

1. Name of the Customer : Rina Dyeing & Printing Works, - 21179
2. Address : 7/426,V.D.ROAD,,7/426,V.D.ROAD,,OPP.NATRAJ CINEMA, SURAT-395003, Taluka : Chorasi, District : Surat, GIDC : Not In Gide
3. Nature of Sample : REP-Representative/Grab, (Insp Type : OTH-Others/Higher Authority)
4. Sample Collected By : J.D.OZA, Lab Head
5. Quantity of Sample Received : @5 lit
6. Code No. of the Sample : 324769
7. Date & Time of Collection & Inwarding : 25/02/2022 , (1105 to 1105) & 28/02/2022
8. Date of Start & Completion of Analysis : 28/02/2022 & 03/03/2022
9. Sampling Point : From collection tank ~
10. Flow Details (Remarks) : Yes
11. Mode of Disposal : ----
12. Ultimate Receiving Body : No generation of industrial wastewater
13. Temperature on Collection : 30 & pH Range on pH Strip :@ 7 to 8 on pH strip
14. Carboys Nos for : Barcode & Color & Appearance :yellowish
15. Water Consumption & W.W.G (KLPD) : Ind :904.000 , Dom :10.000 & Ind :779.000 , Dom :10.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	30
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2012	1 – 14 pH value As or	8.48
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 22nd edi. 2012	2 - to 99 Hazen & 1-50	20
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	1732
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	256
6	Chloride	mg/l	Argentometric method. (4500 Cl ⁻ B APHA Standard M	1 - 50000 mg/l	570
7	Sulphate	mg/l	APHA(23rd edi) 4500 SO ₄ E	2-40mg/l	191
8	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2(5.0- 50000 mg/l	1706
9	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	12
10	Phenolic Compounds	mg/l	4 Amino Antipyrine method without Chloroform Extra	0.1 – 50 mg/l	0.82
11	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	450

Laboratory Remarks : Freeze By:445-lab_445 Dt.: 05/03/2022


J.D.OZA, Lab Head

Field Observation :

Note : 1. * - These parameters are NOT covered under the scope of NABL.

- The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
- Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
- This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
- The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
- Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
- Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
- Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23rd Edition by APHA.
- Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.



ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE

Gujarat Pollution Control Board, Surat
338, Belgium Square
Typical 1st Floor, Opp. Linear Bus Stand
Ring Road, SURAT
Tele: (0261) 2442696

Sample ID:324771 - Analysis Completion:03/03/2022

Yarn / Textile processing involving any effluent/emission generating processes including bleaching, dyeing, printing and colouring / LAB
Inward : 43711

TEST REPORT

Test Report No. : 43711

Date: 05/03/2022

1. Name of the Customer : Rina Dyeing & Printing Works, - 21179
2. Address : 7/426,V.D.ROAD,,7/426,V.D.ROAD,,OPP.NATRAJ CINEMA, SURAT-395003, Taluka : Chorasi, District : Surat, GIDC : Not In Gide
3. Nature of Sample : REP-Representative/Grab, (Insp Type : OTH-Others/Higher Authority)
4. Sample Collected By : J.D.OZA, Lab Head
5. Quantity of Sample Received : @5 lit
6. Code No. of the Sample : 324771
7. Date & Time of Collection & Inwarding : 25/02/2022 , (1115 to 1115) & 28/02/2022
8. Date of Start & Completion of Analysis : 28/02/2022 & 03/03/2022
9. Sampling Point : From Aeration Tank ~
10. Flow Details (Remarks) : ---
11. Mode of Disposal : ----
12. Ultimate Receiving Body : No generation of industrial wastewater
13. Temperature on Collection : 29 & pH Range on pH Strip :@ 7 to 8 on pH strip
14. Carboys Nos for : Barcode & Color & Appearance :yellowish
15. Water Consumption & W.W.G (KLPD) : Ind :904.000 , Dom :10.000 & Ind :779.000 , Dom :10.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	29
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2012	1 – 14 pH value As or	8.47
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 22nd edi. 2012	2 - to 99 Hazen & 1-50	20
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	1788
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	1556
6	Chloride	mg/l	Argentometric method. (4500 Cl ⁻ B APHA Standard M	1 - 50000 mg/l	600
7	Sulphate	mg/l	APHA(23rd edi) 4500 SO ₄ E	2-40mg/l	211
8	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2(5.0- 50000 mg/l	512
9	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	6.0
10	Phenolic Compounds	mg/l	4 Amino Antipyrine method without Chloroform Extra	0.1 – 50 mg/l	0.50
11	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05–50000 mg/l	144

Laboratory Remarks : Freeze By:445-lab_445 Dt.: 05/03/2022


J.D.OZA, Lab Head

Field Observation :

Note : 1. * - These parameters are NOT covered under the scope of NABL.

2. The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
3. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
4. This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
5. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
6. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
7. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
8. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23rd Edition by APHA.
9. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.



ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE

Gujarat Pollution Control Board, Surat
338, Belgium Square
Typical 1st Floor, Opp. Linear Bus Stand
Ring Road, SURAT
Tele: (0261) 2442696

Sample ID:324772 - Analysis Completion:03/03/2022

Yarn / Textile processing involving any effluent/emission generating processes including bleaching, dyeing, printing and colouring / LAB
Inward : 43712

TEST REPORT

Test Report No. : 43712

Date: 05/03/2022

1. Name of the Customer : Rina Dyeing & Printing Works, - 21179
2. Address : 7/426,V.D.ROAD,,7/426,V.D.ROAD,,OPP.NATRAJ CINEMA, SURAT-395003, Taluka : Chorasi, District : Surat, GIDC : Not In Gide
3. Nature of Sample : REP-Representative/Grab, (Insp Type : OTH-Others/Higher Authority)
4. Sample Collected By : J.D.OZA, Lab Head
5. Quantity of Sample Received : @5 lit
6. Code No. of the Sample : 324772
7. Date & Time of Collection & Inwarding : 25/02/2022 , (1125 to 1125) & 28/02/2022
8. Date of Start & Completion of Analysis : 28/02/2022 & 03/03/2022
9. Sampling Point : From final outlet of ETP ~
10. Flow Details (Remarks) : Yes
11. Mode of Disposal : ----
12. Ultimate Receiving Body : No generation of industrial wastewater
13. Temperature on Collection : 29 & pH Range on pH Strip :@ 7 to 8 on pH strip
14. Carboys Nos for : Barcode & Color & Appearance :yellowish
15. Water Consumption & W.W.G (KLPD) : Ind :904.000 , Dom :10.000 & Ind :779.000 , Dom :10.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part - 9) - 1984(Reaffirmed 2006)	Ambient oC - 60 oC	29
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2012	1 - 14 pH value As or	8.45
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 22nd edi. 2012	2 - to 99 Hazen & 1-50	30
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 - 200000 mg/L	2084
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 - 10000 mg/L	62
6	Chloride	mg/l	Argentometric method. (4500 Cl ⁻ B APHA Standard M	1 - 50000 mg/l	630
7	Sulphate	mg/l	APHA(23rd edi) 4500 SO ₄ E	2-40mg/l	224
8	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2(5.0- 50000 mg/l	97
9	Oil & Grease	mg/l	Liquid - Liquid Partition Gravimetric method. (5520 B	01 - 1000 mg/l	2.8
10	Phenolic Compounds	mg/l	4 Amino Antipyrine method without Chloroform Extra	0.1 - 50 mg/l	0.28
11	B.O.D (3 Days 27oC)	mg/l	3 - Day BOD test. (IS 3025 (Part 44) 1993 Reaffirme	05-50000 mg/l	25

Laboratory Remarks : Freeze By:445-lab_445 Dt.: 05/03/2022


J.D.OZA, Lab Head

Field Observation :

Note : 1. * - These parameters are NOT covered under the scope of NABL.

2. The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
3. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
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5. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
6. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
7. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
8. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23rd Edition by APHA.
9. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

**ANALYSIS REPORT FOR AIR****TYPE : Stack-Flue Gas**

Gujarat Pollution Control Board

Surat

338, Belgium Square

Typical 1st Floor, Opp. Linear Bus Stand

Ring Road, SURAT

Tele:(0261) 2442696

Sample ID:324774 - Analysis Completion:05/03/2022

Yarn / Textile processing involving any effluent/emission generating processes including bleaching, dyeing, printing and colouring / LAB

Inward : 43716

1. Name & : Rina Dyeing & Printing Works, - 21179
2. Address of the Unit : 7/426,V.D.ROAD,,7/426,V.D.ROAD,,OPP.NATRAJ CINEMA,
SURAT - 395003,Taluka : Chorasi, District : Surat, GIDC : Not In Gide
3. Nature of Sample : REP-Representative/Grab , (Insp Type : OTH-Others/Higher Authority)
4. Sample Collected By : J.D.OZA, Lab Head
5. Date & Time of Collection & Receipt : 25/02/2022, (1135 to 1205)
6. Date of Start & Completion of Analysis : 28/02/2022 & 05/03/2022
7. Sampling Point : From common stack attached to Boiler & TFH through APCM ~
8. Fuel : Imported coal
9. APCM : MCS, B.F, W.S separately each
10. Thimble & Weight (gm) : 13/3055
11. Temperature on Collection : 29 & Volume-Absord Media : 50 ml for SO₂ & 25 ml for NO_x
12. Volume-Gas Passed : For PM: 504 lit., SO₂ : 58.2 lit., & NO_x : 1477 ml
13. Parameters : 3 & Oper Time(Min) : 30 min

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	PM-Stack	MG/NM3	IS: 11255 (Part – 1), 1985 (Reaffirmed 1999)	1 – 5000 mg/NM3	39.09
2	SO ₂ -Stack (PPM)	PPM	IS: 11255 (Part – 2), 1985 (Reaffirmed 2009)	5 – 500 mg/NM3	10.72
3	NO _x -Stack	PPM	IS:11255(Part-7), 2005	5 – 500 mg/NM3	7.38

Laboratory Remarks : Freeze By:445-lab_445 Dt.: 05/03/2022
J.D.OZA, Lab Head

Field Observation :